

O.A. No. 30/00.

1-8-06

Hon'ble Mr. Justice Khun Karsan, V.C.

Hon'ble Mr. P.K. Chatterji, A.M.

List sund. Nam appears for the applicant. Sri S.C. Mishra counsel for the respondents. It appears that the O.A. was dismissed in default on 24-11-04 and Restoration Application No. 1429/05 is still pending for orders. Nam is appearing to press this restoration Application so Restoration Application is rejected in default. Let the record be consigned.

Mishra
A.M.

V.C.

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